HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

ORDER

Subject: Preponing of training programme scheduled to be held on 06.09.2025 on the topic "one day workshop on "Soft Skill Development, Stress Management, Time Management and Court Management Techniques".

No: 13/8 of 2025 /R6/65 Dated: 04-09-2025

In partial modification to High Court Order No. 1182 of 2025/RG/GS dated 19.08.2025 the subject training programme which was scheduled to be held on 6^{th} of Sep, 2025 stands preponed to 5^{th} of Sep, 2025.

The time and venue of the said programme shall remain unchanged.

By Order.

(M.K. Sharma)
Registrar General (Officiating)

No: 49693- 710/ R6/6s

Dated: 04-09-2025

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Copy of the above forwarded to the:-

	Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh. Secretary to Hon'ble Mr./Mrs. Justice
	for information of their Lordship's
4.	Registrar Vigilance, High Court of J&K and Ladakh. Director, J&K Judicial Academy, Srinagar, for information and with request to inform all the nominated Judicial Officers, accordingly.

-for information and necessary action.

 5. Member Secretary, J&K Legal Service Authority.
- 6. All the Pr. District and Sessions Judges UTs of J&K and Ladakh.
- 7. Secretary, J&K High Court Legal Service Committee.
- 8. Concerned Judicial Officers.
- CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
- 8. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar.

........ for information and maintaining the record of the same.

9. Order File.

Registrar General (Officiating)